

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 35**

**TP/14(MB)2012**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **RSM PROPERTIES PVT. LTD. VS SUPERMAX  
INTERNATIONAL PVT. LTD. & ORS.**

Section 397-398 of the Companies Act, 2013

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**ORDER**

Ld. Counsel for the Applicant informs that an amendment is to be carried out and seeks further time. All the three Petitions TCP 13/2012, TP/12(MB)2012 & TP/14(MB)2012 are connected matter, post on the same date. List this matter on Board on **17.05.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**